

**CENTRALIZED FILING COUNTER DATA SHEET**

(TICK and Write Relevant Columns)

<b>NAME OF THE COURT</b>				<b>Ordinary / Emergent</b>
<b>1</b>	<b>CASE TYPE</b>	<b>CAVEAT</b>	<b>OTHER CIVIL CASES</b>	
<b>2</b>	<b>NAME OF THE PETITIONER OR ORGANIZATION</b>			
		<b>Mobile No.</b>	<b>E-Mail ID</b>	<b>Age</b>
<b>5</b>	Address of 1 st Plaintiff/ Petitioner / Organization.			
<b>6</b>	<b>NAME OF THE ADVOCATE &amp; BAR REG. NO. / ENROLLMENT NUMBER</b>			
		Mobile No	E-Mail ID	Reg.No. / Year
<b>7</b>	<b>NAME OF THE RESPONDENT/ DEFENDANT</b>			
		Mobile No	E-Mail ID	Age
<b>8</b>	Total No. of Respondents /Defendants			
<b>10</b>	Address of Respondent/ Defendant			
<b>11</b>	Name of the Advocate & Bar Reg./Enrollment No. for Defendant side			
		Mobile No	E-Mail ID	Reg.No. / Year
<b>12</b>	<b>VALUE OF THE SUIT</b>	<b>Rs.</b>	<b>Court Fee:</b>	<b>Rs.</b>
<b>13</b>	<b>PRAYER</b>		<b>RELIEF CLAIMED</b>	
<b>14</b>	<b>CAUSE OF ACTION (PLACE NAME)</b>		<b>ACTION DATE</b>	
<b>15</b>	<b>ACT</b>		<b>UNDER SECTION</b>	
<b>16</b>	கோரப்பட்ட பரிகாரம்		வழக்கு மூலம்(இடம்)	

**Advocate Signature.**